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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD.

Dated: Allahabad, the 12th day of January, 2001

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S. K. I. Naqvi, J.M.

Original Application No. 574 of 2000

Smt. Raj Kumar,
wife of Sri Manoj Kumar Singh,
r/o village Aam Ghat,
Post Office- Aam Ghat,
District Ballia.

..... Applicant

Versus

1. Union of India through Secretary (Post),
Ministry of Communication,
Dak Bhawan, Sansad Marg,
New Delhi.

2. Superintendent of Post Office,
District Ballia.

3. District Employment Officer,
Ballia.

..... Respondents

ORDER

(OPEN COURT)

(By Hon'ble Mr. S. Dayal, A.M)

This application has been filed for a direction to the respondents to sponsor his name and consider the candidature of the applicant for the post of EDBPM, Aam Ghat, Ballia, U.P. A direction has also been sought to direct the respondents to accept the candidature of the applicant for the post of E.D.B.P.M. Aamghat, Ballia and to furnish the form to the applicant for the post for consideration of his candidature according to law.

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2. The respondents were given opportunity for filing CA and the same has not been filed so far. The last opportunity was given by the order dated 16.10.2000. No CA has been filed.

3. In the circumstances, we direct the respondents to consider the candidature of the applicant for the post of E. D. B. P.M. Aamghat, Ballia (U.P.), if the applicant fulfills the qualifications required as per requisition sent to the Employment Exchange and has preferred her application in time. With this direction, the application is disposed of. There shall be no order as to costs.

SAC
J.M.

A.M.

Nath/